

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:443  
ANSWERED ON:14.03.2012  
VACANT POSTS IN CIC  
Reddy Shri Magunta Srinivasulu

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Information Commission (CIC) is yet to fill up many of its vacant posts;
- (b) if so, the details thereof;
- (c) whether the lack of adequate number of staff in the CIC has affected the performance of the organization in terms of responding to various RTIs;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government views the increasing number of RTI applications as a practical difficulty for various departments; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

(a) & (b): At the time of the constitution of the Central Information Commission 68 posts were created in 2005. In 2007, the posts were enhanced to 106 and later to 116 in 2008. The Staff Inspection Unit (SIU) of the Department of Expenditure in 2010 assessed the requirement of posts as 154 and after detailed consultation with the Department of Expenditure, keeping in view the recommendations of the SIU, 160 posts have been sanctioned in 2011. At present 133 posts of CIC are filled against the sanctioned strength of 160.

(c) & (d): No, Madam. However, it has been decided in consultation with Chief Information Commissioner that Central Information Commission should be granted autonomy in recruitment of staff.

(e): No, Madam.

(f): Does not arise.